

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.09.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3042 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Bharat Pipe Fitting Companyt Ltd. Vs. Prowess International Pvt. Ltd.	R.B. Phookan
2.	I.A. No. 3043 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	OFB Tech Pvt. Ltd. Vs. Alok Kailash Saksena Liquidator – Gujrat Foils Ltd.	Nilesh Udernani
3.	I.A. No. 3065 of 2022 in Comp. App. (AT) (Ins) No. 46 of 2020	Symbol Vinimany Pvt. Ltd. Vs. Champa Impex Pvt. Ltd.	Priyanshu Upadhyay
4.	I.A. No. 3068 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	KK Sarachandra Bose Vs. SEL manufacturing Company Ltd. & Ors.	Vijay Tangri
5.	I.A. No. 3080 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Rohan Developers Pvt. Ltd. Vs. Sushama V. Paranjpe	Kushagra Bansal
6.	I.A. No. 3083 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	State Bank of India Vs. Hardrock attachment Pvt. Ltd.	P.B.A. Srinivasan
7.	I.A. No. 3085 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Gammon Engineers and Contractors Pvt. Ltd. Vs. Sutanu Sinha & Ors.	Raghavendra M. Bajaj
8.	I.A. No. 3086 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Orbis Trusteeship Services Pvt. Ltd. Vs. Nobal Buildtech Pvt. Ltd.	Vatsala Rai

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By order
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Assistant Registrar